

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/212/2016
NAME OF THE PETITIONER(S) : Ramabhandran Sivaraman
NAME OF THE RESPONDENT(S) : M/s Star Quarry and Aggregates Private Limited & 4 others
UNDER SECTION : 397/398, 237 and 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	T.V.P. Sai Vihari	Counsel for Petitioner	T.V.P. Sai Vihari
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(2)	A.S. SATHYANARAYANA For [A.M. Sridharan & S.R. Murali/Krishnam]	Counsel for Respondents	[Signature]
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ORDER

Counsel for petitioner present. Counsel for R1, R2 & R5 and the counsel for R4 present. Counsel for petitioner seeks time to file rejoinder. Final and last opportunity is granted to the counsel for petitioner to file rejoinder. Put up on 08.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)